

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

IVN.P 38/2024 in C.P. (IB)/306(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.07.2024**

NAME OF THE PARTIES: **KOMAL MANOJ BERIWAL**

Section 94(1), 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

IVN.P 38/2024 in C.P. (IB)/306(MB)2022

- 1) Mr. Manoj Kumar Mishra, Ld. Counsel for the Petitioner and Ms. Prachi Wazalwar, Ld. Counsel for the Intervenor are present.
- 2) It is submitted by the Counsel for the Petitioner that the Counsel for the Resolution Professional has served Report upon them; however, it is not clear whether the said Report has been filed with the Registry or not.
- 3) Stand over to 07.08.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare